- (a) whether Government is preparing a roadmap to curb organized crimes in the country which is perpetrated by the Mumbai mafia and helping indirectly to terrorist outfits in the country;
  - (b) if so, the details thereof;
- (c) whether several terrorist outfits have revealed that mafias in the country are providing infrastructure and logistical support to terrorist in various parts of the country; and
  - (d) if so, the steps taken by Government to break the nexus of mafias and terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) to (d) Police and public order being State subjects under the Seventh Schedule to the Constitution, the State Governments are primarily responsible for prevention, detection, investigation and prosecution of crime and criminals. However, keeping in view the possible nexus between the mafia and organized crime with terrorism, the Central Government has suggested to the State Governments that action plans should be drawn up, and focussed measures taken to identify and rid State capitals and other major cities/towns of mafia gangs, extortion groups, land sharks, etc. The State Governments have also been advised to set up a dedicated and well equipped cell, under senior level supervision, to comprehensively monitor and deal with organized crimes such as, drug trafficking, money laundering, circulation of counterfeit currency, etc.

## Upgrading security facilities of para military forces

297. SHRI ISHWAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in view of recent attacks by terrorists in Mumbai and other parts of the country Government has decided to upgrade the equipments and security related facilities to para-military forces in the country;
  - (b) if so, the details thereof;
  - (c) whether the demands of paramilitary forces have been met by Government;
  - (d) if so, the details thereof; and
- (e) to what extent para military forces are in a position to meet the challenges of the terrorists/Naxalites etc.?

MINISTER OF STATE IN THE **HOME** THE MINISTRY OF **AFFAIRS** (SHRI SRIPRAKASH JAISWAL): (a) to (e) There is an ongoing Modernisation Scheme for Central Para-Military Forces with an outlay of Rs. 4184.50 crore which will come to end on 31.3.2010. Under the Modernisation Scheme, CPMFs are provided with superior arms and ammunitions, effective transport vehicles, communication and surveillance equipments and clothing so as to sustain and increase the effectiveness of the CPMFs. The skills of the troops are also continuously upgraded by providing regular training and creation of modern training facilities.